

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Nexus Electro Steel Ltd

PETITION NUMBER : CP/377/2020

APPLICATION NUMBER : a) IA(IBC)/625/2022  
b) IA(IBC)/627/2022

**ORDER**

Ld. Counsel Ms. Dharaniya Shree for the Applicant. Ld. Counsel Mr. Raghav Menon for the Respondents.

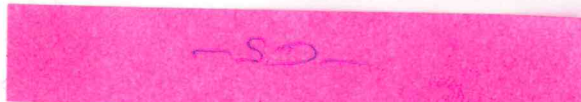
Ld. Counsel for the Respondents submits that the payment of cost of Rs.25,000/- each to “**Prime Minister’s National Relief Fund**” in terms of the order dated 14.09.2023 have been made. Receipt of the same is filed and is taken on record.

Rejoinders are yet to be filed.

Post the applications along with connected application on **01.12.2023**.

  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Phk

  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)